

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

(Handwritten mark)

REGN. NO. OA 1545/87 &
OA 1544/87.

10.11.1987.

Shri S.R.Sant Vs. U.O. I & Ors.

Applicant through counsel Shri R.K.Kamal.

The learned counsel for the applicant

Shri R.K.Kamal states that he may be allowed to withdraw this case with liberty to file another application covering the points mentioned in this application and also subsequent order of pre-mature retirement based on these adverse entries.

to withdraw
Permitted with leave to file another application.

Petition dismissed accordingly

(Signature)
(Kaushal Kumar)
Member
10.11.1987.

(Signature)
(K. Madhaya Reddy)
Chairman
10.11.1987.